List of Cases where Case Management Hearing Took Place During the Month: May, 2025																
	Court	District	Court Room		Case	Date of	Petitioner Name VS n Respondent Name	Date of Management Hearing								
Sl. No.				Case Type	1			Framing the Issues	Listing of Witnesse s		Affidavit of Witnesse s	written Argumen ts	Oral Argumen ts	Other Stages/Hearing date	Next Date	
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS(Com)	MS(Com)/ 148/2024	7/24/2024	Pahari Ghosh Vs Woodlands Multispecialty Hospital Limited							28-07-2025 30-07-2025 04-08-2025	28-07-2025 30-07-2025 04-08-2025	
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS(Com)	MS(Com)/ 97/2023	6/19/2023	Incredibles Limited T/A Fabulous Foods Vs J.V. Gokal and Company Private Limited							8/8/2025	8/8/2025	
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS(Com)	MS(Com)/ 32/2021	4/9/2021	The West Bengal Power Development Corporation Limited (WBPDCL) Vs M/s. Novel Engineering							8/13/2025	8/13/2025	
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS(Com)	134/2024	02-07-2024	State of West Bengal Vs Rajpath Contractors and Engineers Limited	Nil	Nil	Nil	Nil	Nil	Nil	Case Management Hearing	16.07.2025	
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS(Com)	48/2024	24.12.2021	BISHESWAR LAL INDERCHAND (HUF) Vs WEST BENGAL AGRO TEXTILE CORPORATION LIMITED	Nil	Nil	Nil	Nil	Nil	Nil	Show-Cause	14.07.2025	
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	21/24 2	22-03-2021	National Engineers Co-Operative Society Limited Vs State of West Bengal	-	-	19-05-2025	-	-	-	Dw2	30-06-2025	
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	41/2024	08-08-2022	Rajpath Contractors and Engineers Vs State Of West Bengal, Secretary, Public Works Roads	-	-	16-05-2025	-	-		F.cross Dw2	19-06-2025	

	Court	District	Court	Case Type	Case	Date of	Petitioner Name VS n Respondent Name	Date of Management Hearing								
Sl. No.			Room		Number			Framing the Issues	Listing of Witnesse s	Affidavit of Evidence	Affidavit of Witnesse s	written Argumen ts	Oral Argumen ts	Other Stages/Hearing date	Next Date	
8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	23/2024	20-04-2021	M/S TESCON Vs The Punjab National Bank	-	-	15-05-2025	-	-	-	Argument	24-06-2025	
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	24/2024	15-09-2023	M/S A.J Sarkar And Co. Vs State of West Bengal through the Secretary Public Works Department and 3 others	1	-	21-05-2025	-	-	-	Further Cross of DW1	18-06-2025	
10	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	12/2024	18-08-2023	Sri. Indrajit Jash and 1 Others. Vs M/S Hotel Sidhdhartha, a partnership Firm and 17 others.	-		07-05-2025	-	-	-	F.Cross DW1	11-06-2025	
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	15/2024	28-02-2022	Bardhaman Agro Products (I) Private Limited Vs South Damodar Argo Products	-		05-05-2025	-	-	-	F.Cross	10-06-2025	
12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	59/2024	24-09-2024	Rajpath Contractors and Engineers Ltd Vs Principal Secretary to the Government of West Bengal, Public Works Department	-		14-05-2025 & 15/05/2025	-	-	-	PW Cross	16-06-2025	
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Misc .Case (Commercial)	7/2024	06-05-2024	SUMAN BAIRAGYA Vs TAPAS GANGULY	-		02/05/2025	-	-	-	evidence	04/06/2025	

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Date of Management Hearing								
								Framing the Issues	Listing of Witnesse s	Affidavit of Evidence	Affidavit of Witnesse s	written Argumen ts	Oral Argumen ts	Other Stages/Hearing date	Next Date	
14	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	13/2024	22-08-2023	Smt Rama Ghosh W/o Dr. Sanjoy Ghosh and 1 Others Vs Sri Samir Kumar Ghosh and 3 others	-	-	07/05/25	-	-	-	F.Cross DW1	26/06/2025 &27/06/2025	
15	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	51/2024	09-05-2024	M/S AIMPACE Infrastrures Vs M/S Uniqmix Concrete	-	-	07/05/25	-	-	-	18/06/2025 & 19/06/2025	PW1	
16	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	58/2024	21-09-2024	BLA PROJECTS PVT LTD Vs EASTERN COALFIELDS LTD	19/05/25	-	-	-	-	-	07/06/2025 27/06/2025 04/07/2025 & 05/07/2025	filing list of witnesses, for filingaffidavit-in-chief of witnesses, evidence PW1	
17	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	52/2024	21-05-2024	STATE OF WEST BENGAL REPRESENTED BY EXECUTIVE ENGINEER BIRBHUM DIVISION PUBLIC WORKS DEPARTMENT VS SAHAKAR GLOBAL LIMITED	-	-	-	-	-	-	16/06/25	for filing suggestive issues by the plaintiff, framing ofissues and first case management hearing.	
18	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	54/2024	19-06-2024	SAHAKAR GLOBAL LIMITED Vs STATE OF WEST BENGAL	-	-	-	-	-	-	16/06/25	for filing suggestive issues by the plaintiff, framing ofissues and first case management hearing.	
19	Commercial Court at Siliguri	Darjeeling ,Jalpaiguri,Ccoochbeher, Alipur duar, North & South Dinajpur, Kalimpong, Maldah	1	Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb. ,	, Money execution, Misc. case, Arbi. Execution,											